2. Prior consultation with the Department of Labour and Employment is necessary before import of any electronic computer is authorised. On receipt of intimation regarding the proposed import of a computer by any establishment, action is taken to collect factual information in a prescribed proforma about the data processing equipment already installed at the undertaking concerned, the number of persons employed, items of work proposed to be done by the computer, the amount of work already done by conventional processes, extent to which it is done by machines and manually and the effect of the introduction of computers on the existing employment position. Consultations are also held with the local management, the unions at the plant level, Central Trade Union Organisation concerned and the State Labour Commissioner. A recommendation is made to the Ministries of Finance and Commerce for release cf foreign exchange and issue of import licence after the Department of Labour and Employment is satisfied that there is need for importing a computer and that the import will not

3. In accordance with the procedure mentioned above clearance has so far been given in three cases. An explicit undertaking was given by the employers in each case that employment of existing personnel will not be affected. In two of the cases, representatives of trade unions had no objection to the import, while there was no trade union involved in the third case.

adversely affect the employment position.

अमरीका से उर्वरक की खरीद

* 406. श्री राम सहाय : श्री एम० असअद मदनी :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे किः

(क) क्या यह सच है कि उवंरक खरीदने के लिये जुलाई के दूसरे या तीसरे सप्ताह में अमरीका से 17 करोड़ 25 हजार रुपये का ऋण प्राप्त हो गया है ; और (ख) यदि हां, तो यह उर्वरक कव तक भारत पहुंच जायेंगे और देश में उसके वितरण का क्या तरीका होगा ?

FERTILIZERS FROM U. S. A.

*406. SHRI RAM SAHAI : SHRI M. ASAD MADANI:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that a loan af Rs. 17,00,25,000 has been received in the second or third week of July from the U.S.A. for purchase of fertilizers; and

(b) if so, the time by when these fertilizers are likely to reach India and what will be the method of distri bution of the same in the country?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री अण्ण।साहेब शिन्दे) : (क) जी, हां ।

(ख) इस ऋण का उपयोग 1969-70 के खरीफ के मौसम की आवश्यकताओं को पूरा करने के लिए उर्वरक खरीदने के लिए किया जायेगा। इस उर्वरक का नियतन राज्य सरकारों को किया जायेगा जो इसका वितरण अपने संबंधित निकायों के माध्यम से करायेगी।

t[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes.

(b) The loan will be utilised for procurement of fertilisers for meeting its requirements for 1969-70 Kharif-Rabi season. The supplies will be allocated to the State Governments for distribution through their respective distribution agencies.]

*[] English translation.